

| List of operational creditors (Government dues) | | | | | | | | | | | | | | | |
|---|--|--------------------|---------------------------|--------------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|--|
| Sl. No. | Details of Claimant | | Details of claim received | | Details of claims admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in SCC, if applicable | | | | | |
| 1 | CGST, Kutch | Central Government | 24.03.2021 | 4,01,96,438.00 | 4,01,96,438 | NA | 0 | 0 | No | 1.33 | 0 | 0 | 0 | 0 | NIL |
| 2 | DGFT, Mumbai | Central Government | 17.3.2021 | 5,70,29,555.00 | 5,70,29,555 | NA | 0 | 0 | No | 1.88 | 0 | 0 | 0 | 0 | As per NCLT order Admitted |
| | | | 11.5.2021 | 14,49,53,030.53 | 14,49,53,031 | | | | | 4.79 | | | | | |
| 3 | Excise and Taxation Officer, Haryana | State Government | 3.03.2021 | 10,71,645.00 | 10,71,645 | NA | 0 | 0 | No | 0.04 | 0 | 0 | 0 | 0 | NIL |
| 4 | State Tax | State Government | 04.02.2020 | 77,08,69,644 | 33,60,52,183 | NA | 0 | 0 | No | 11.10 | 0 | 0 | 43,48,17,461 | 0 | NIL |
| 5 | Office of the Principal Commissioner of Customs, Mundra Port, Kutch, Gujarat | Central Government | | 3,04,16,786.00 | 2,88,57,012 | NA | 0 | 0 | No | 0.95 | 0 | 0 | 15,59,774 | 0 | As per NCLT order 116 Appeal 11/2024 I.A.4332/2024 in CP(iB)-4091 (MB) 2019 dated 12.12.2024 |
| | Total | | | 1,04,45,37,098.53 | 60,81,59,863.53 | | | | | 20.09 | | | 43,63,77,235.00 | | |